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CENTRAL ADMINISTRATIVE TRIBUNAL,
HYDERABAD BENCH : AT HYDERABAD.

O.A.NO.1291 OF 1997.

Date of Decision:
21ST NOVEMBER, 1997.

BETWEEN:

S. Khadarvali / ...APPLICANT

AND

1. The General Manager,
South Central Railway,
Rail Nilayam, Secunderabad.
2. The Chief Personnel Officer,
South Central Railway,
Rail Nilaya, Secunderabad.
3. The Deputy Chief Mechanical Engineer,
Guntupalli Wagon Workshop,
South Central Railway,
Guntupalli, Krishna District. ...RESPONDENTS

Counsel for the applicant : Mr. P. Krishna Reddy.

Counsel for the Respondents : Mr. C.V. Malla Reddy.

CORAM :

THE HONOURABLE SRI H. RAJENDRA PRASAD, MEMBER (ADMN.)

O R D E R.

(Per Hon'ble Sri H. Rajendra Prasad, Member (Admn.))

1. Heard Mr. P. Krishna Reddy for the applicant and Mr. C.V. Malla Reddy for the Respondents.
2. It is submitted that in respect of providing appointment to one member of a land-losing family in connection with the establishment of Carriage & Repair Workshop at Settipalli and Guntupalli, the S.C.Railway Headquarters have now taken a decision to extend the

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dead-line for submission of applications from eligible candidates upto the end of December, 1997. The candidature of all such candidates would be examined subject to usual conditions governing the scheme. Mr.C.V.Malla Reddy produces a copy of letter No.P-263/Mech/TYPS/18/Vol.IV Dt.14.11.97, which confirms the above disclosure made by him.

3. In view of this submission, nothing survives in the O.A. The petitioner may submit an application within the date prescribed which would be scrutinised and decided as per the rules of the scheme in the normal course.

4. Any further litigation arising out of non-submission by an eligible candidate, of a proper application before the last date fixed for the purpose, shall not be entertained.

Thus the O.A. is disposed of.


(H. RAJENDRA PRASAD)
MEMBER (ADMINISTRATIVE)

Dated the 21st November, 1997
Dictated in the Open Court.


KSM.


B.M.